

File no-15012/04/2024
Government of India
Ministry of Law and Justice
Department of Legal Affairs

B Wing (Middle Wing)
4th Floor, Janpath Bhawan
New Delhi- 110001
Dated: 09.12.2024

Notice

Subject: **Removal of name from Notary Register.**

Name of following Notary stands removed from the Notary Register on account of the reason mentioned against it, under the section of Section 10(a) and 10(f) of the Notary Act 1952.

S.No	Name	Regn No.	Address	Area of practice	Date of effect of removal	Reason of removal
1	Kesari Lal Boudh	10638	645-1/G, Village Devli New Delhi-110062	DELHI	19.09.2024	Death

By the order of the appropriate Government



(Radhe Shyam Singh)

Under Secretary to the Govt. of India

Tel. No. 011-21401259

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1	Pawan Vyas	12098	WARD NO. CHANKYAPURI SURATGARH DISTT SRI GANAGANAGAR RAJASTHAN	Suratgarh, Dist- Sriganganagar	30.07.2024	Own Request
2	Subhash Chand	9422	VILL. KHARULLAPUR, P.O. SOHANPUR, DISTT. BIJNOR, U.P.- 246763	Najibabad, Dist Bijnor, Uttar Pradesh	09.09.2022	Own Request
3	Rajendra Singh Yadav	1493	9, MALGODAM ROAD, CHANDAUSI (DISTT.), MORADABAD, UTTAR PRADESH.	Moradabad Dist. Uttar Pradesh	06.07.2022	Own Request

By the order of the appropriate Government



(Radhe Shyam Singh)
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